

श्री मोहन धारिया : जी नहीं । बढाई का कोई सवाल है नहीं क्योंकि जा नई प्राइमरस पैदा हुई है उनसे हमारे आर्थिक क्षेत्र के ऊपर काफी भार पडा है लेकिन फिर भी जो हमने देने का वायदा किया है उसको किस रीति में दे सकते है उसके लिए आजकल बहुत मोशिंग कर कर रहे है ।

Misuse of Licences by Marine Exporters

*1119 SHRI K. BALATHANDAYUTHAM Will the Minister of FOREIGN TRADE be pleased to state

(a) whether Government are aware that export incentive licences issued to exporters of marine products in the last decade were widely misused ;

(b) whether the licences of marine diesel engines so imported under L P licences were sold as licences at huge profits in gross violation of the rules in force ; and

(c) whether Government have instituted any enquiry into the misuse of licences by marine exporters ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C GEORGE) : (a) to (c) A statement is laid on the Table of the House.

Statement

It has come to the notice of the Government that Marine Product's exporters had misused the EP licences issued to them including those for import of Spare Parts for Marine Diesel Engines. The exporters are not entitled under the Export Promotion Scheme to import complete Marine Diesel Engines and such engines were not imported.

The cases have been enquired into. The reports received in this connection are being examined.

SHRI K. BALATHANDAYUTHAM : Have you devised any machinery to follow up the licences given as to whether they are

used for proper purposes or you depend only on complaints from the people ?

SHRI A C. GEORGE : Yes, Sir. We do have a machinery and we keep track of things when we issue licences.

SHRI K. BALATHANDAYUTHAM : What type of machinery is that ?

THE MINISTER OF FOREIGN TRADE (SHRI L N, MISHRA) : The Enforcement Directorate is there, if there is misuse of licence. The CBI organisation is also there. About export of marine products there has been complaint of misuse of licences and we have ordered prosecution. As a matter of fact, the complaint is not against one individual but against a lot of people.

MR SPEAKER : The member has asked about the machinery.

SHRI L N MISHRA : There is the Enforcement Directorate.

SHRI K. BALATHANDAYUTHAM : According to the Report of the Estimates Committee there is a backlog of 778 cases pending. May I know the number of cases involved in this report and the steps taken to proceed against them ?

SHRI A C GEORGE : There are more than 100 cases in this particular category.

Government's Move to Curb Role of Foreign Money

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*1120. SHRI N K SINHA :
SHRI BISHWANATH
JHUNJHUNWALA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have recently circulated a working paper on Government's move to curb role of foreign money ;

(b) if so, the main points thereof ;

(c) whether steps are being taken pursuant to a C. B I. enquiry on this issue ; and